

92

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA NO.2944/2004
MA NO.2451/2004

New Delhi this the 10th December, 2004

**HON'BLE SHRI JUSTICE V.S.AGGARWAL, CHAIRMAN
HON'BLE SHRI S.A.SINGH, MEMBER(A)**

Smt. Prabha Devi, Upper Clerk,
Office of Regional Treasurer,
Northern Railway, Moradabad.Applicant.
(By Advocate: Ms.Nilofar Ara Qureshi)

Versus

1. Deputy Chief Accounts Officer
(Cash & Salary),
Multistoreyed Building,
New Delhi Railway Station
New Delhi.
2. Senior Regional Accounts Officer,
Regional Railway Manager Officer,
Northern Railway, Moradabad.

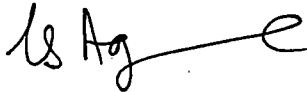
...Respondents.

ORDER (ORAL)

By Shri V.S.Aggarwal, Chairman

Learned counsel for applicant states that she may be permitted to withdraw the petition with liberty to file fresh petition. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.


(S.A.Singh)
Member (A)


(V.S.Aggarwal)
Chairman

kdr/